SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.33164/2022

THE STATE OF MAHARASHTRA

Petitioner(s)

VERSUS

MAHESH KARIMAN TIRKI & ORS.

Respondent(s)

Date: 14-10-2022 This petition was MENTIONED today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Tushar Mehta, SG (Mentioned by)

Mr. Siddharath Dharmadhikari, Adv.

Mr. Aaditya A Pande, AOR Mr. Bharat Bagla, Adv.

For Respondent(s)

UPON being mentioned the Court made the following O R D E R

- 1 On mentioning, the matter is taken on Board.
- 2 Mr Tushar Mehta, Solicitor General has mentioned the Special Leave Petition for urgent listing, submitting that the judgment of the High Court acquitting the respondents has been delivered today and in all likelihood the respondents may be released from the jail.
- At this stage, we deem it appropriate to mention that the proceedings have been mentioned before this Court since the Bench presided over by Hon'ble the Chief Justice has risen for the day.
- 4 The Solicitor General states that he will move an application before the Registry for obtaining administrative directions of Hon'ble the Chief Justice for listing of the Special Leave Petition tomorrow (15.10.2022).

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Assistant Registrar